

(a) whether Government's attention has been drawn to the newsitem in "The Hindustan Times" dated 17.7.90 wherein it has been stated that every third housewife of Bombay would be infected with AIDS by 1995;

(b) if so, the facts in this regard;

(c) whether Government propose to contemplate any action to stop the spreading of this dreaded infection; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d). Information is being collected and a Statement will be laid on the table of the House.

#### **Strike by AIIMS Employees**

397. SHRI R.N. RAKESH:  
SHRI L.K. ADVANI:  
SHRI P.M. SAYEED:  
SHRI A.K. PATEL:  
SHRI MANIKARO HODLYA  
GAVIT:  
SHRI SHANTILAL PURSHOT-  
TAMDAS PATEL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Karamchari Union of All India Institute of Medical Sciences which represents the group C and D workers as well as the technical staff thereon went on three day strike from 18.7.90;

(b) if so, the reasons therefor;

(c) the main grievances of the employees;

(d) the action taken by Government of

meet these demands;

(e) what are the recommendations of the Career Development Committee headed by Prof. Tandon which went into the demands of the Institute Employees; and

(f) the action taken by Government on the recommendations of the Tandon Committee?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (f). Yes, Sir. The Karamchari Union of the AIIMS representing group 'C' and 'D' employees including technical staff went on token strike from 8.00 A.M. to 1.00 A.M. on three days from 17th to 18th July, 1990 and again on one day strike on 24th July, 90 in support of their demands for

(i) implementation of the recommendations of Career Development Committee and

(ii) giving benefit of one time Cadre Review introduced in 1984 to the remaining staff members.

The main recommendations of the Career Development Committee are:

(a) The employees who have completed 5 years of regular service as on 31st December of the preceding year in the grade/post will be eligible for consideration for Assessment Promotion.

(b) There will be a minimum of three promotions under this Scheme.

(c) The promotion under the Scheme will be personal to the employees and the post as and when vacated by the employee will be filled at the level in which it was created.

(d) It will come into effect from 1st

January, 1989. The demand of the Kar-amchari Union for implementation of report of the Career Development Committee has been carefully considered by the Government and the same has not been accepted. The other demand of the employees for giving benefit of the one time Cadre Review introduced in 1984 to the remaining staff is, however, under consideration.

[*Translation*]

#### **Ban Sagar Control Board Meeting**

398. SHRI YAMUNA PRASAD SHASTRI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a meeting of the Control Board and the working Committee of the Ban Sagar Dam was held in Delhi in the Third week of June 1990;

(b) if so, the decision arrived at in the meeting;

(c) whether Governments of Uttar Pradesh and Bihar have released adequate funds for construction of Ban Sagar Dam during 1990-91;

(d) if so, the amount allocated by these two State separately for construction of Ban Sagar Dam;

(e) whether the compensation to the inhabitants of the villages likely to be immersed in the water will be paid by March, 1991 for the losses suffered by them in terms of land, trees and dwellings; and

(f) by what time the construction of canals and setting up by hydro-electric power centres are likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) A meeting of

Executive Committee of the Dansagar control Board was held on 19.6.1990.

(b) After reviewing the progress of workers, the Committee considered requirement of funds for the year 1990-91.

(c) The releases are made by the State Governments in instalments.

(d) The Executive Committee has fixed the contribution from Uttar Pradesh and Bihar at Rs. 14.34 crores each for 1990-91.

(e) Upto June, 1990, an expenditure of about Rs. 49.2 crores has been already incurred on compensation for acquisition of land, property and trees. In addition Rs. 1.4 crores have been spent on rehabilitation of the project affected persons. This work has been well ahead of the schedule of actual submergence.

(f) Canal network by 2000 and power houses by 1995 subject to availability of funds.

[*English*]

#### **Investment & Employment in Pepsi Food Plants**

399. SHRIMATI SUBHASHINI ALI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the investment of Pepsi food Project in the Fruit Processing Plant at Zahura, Punjab and the number of persons employed there;

(b) the investment in the potato and grain processing plant at Channo and the number of persons employed in this project; and

(c) the investment of the soft drink concentrate plant at Channo and number of